

ration, for the promotion of sports and games.

Awards for services in organising Ninth Asian Games

10700. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of SPORTS be pleased to state :

(a) whether it is a fact that Government have decided to institute awards for those who performed outstanding services in organising the Ninth Asian games ; and

(b) if so, the details thereof ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) :

(a) Yes, Sir.

(b) The details are under considera- tion.

Unauthorised occupation of semi-demo- lished quarters in Timarpur

10701. SHRI R.L.P. VERMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether many new quarters could not be constructed in Timarpur, Delhi on account of unauthorised occupation of semi-demolished quarters ;

(b) if so, since when this unauthorised occupation is going on ;

(c) reasons why no action to vacate those quarters was taken for so many years ; and

(d) when will Government get the un- authorised quarters vacated and will start construction of new quarters ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) The quarters are to be demolished for re-development for construction of com- munity centre and park.

(b) The quarters were unauthorisedly occupied in 1979.

(c) and (d). Legal formalities for eviction of unauthorised occupants have been com- pleted and modalities for their removal, demolition of quarters, etc. are being worked out. It is not possible to fix a time-limit for the same.

Interest on loans given to Cooperative Housing Societies

10702. SHRI KRISHNA PRATAP SINGH :
SHRI M.V. CHANDRA- SHEKHARA MURTHY :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether in its meeting, the Central Council for Urban Development and Local Government has urged Government that they should direct the financial institutions such as Life Insurance Corporation to re- duce the rate of interest on loans given to the co-operative housing societies ; and

(b) if so, the reaction of Government thereto and the measures taken to reduce the rate of interest on the said loan ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) In its 20th Meeting held in New Delhi on 7th and 18th January, 1983, the Central Council for Local Government and Urban Development, resolved *inter alia* that the question of reducing the rates of interest charged by the Life Insurance Corporation for loans to Housing Cooperative Societies, may be considered by the Central Govern- ment.

(b) The present rate of lending by LIC to cooperative societies is 12% which is lower than the interest rate of the basic long term loan of Industrial Development Bank of India. While fixing rate of interest the interest of policy holders of LIC and the social objectives of the Government are kept in view.

Visit of Central Team to Districts of Madhya Pradesh

10703. SHRI PRATAP BHANU